

R.O.C.No.28/2016-Con.B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 36 / 2017

Tmt. S.Kannammal, District Judge, functioning as Presiding Officer, Labour Court, Madurai, who has been appointed as Administrator General and Official Trustee of Tamil Nadu, Chennai in G.O.(Rt) No.185, Home (Courts V) Department, dated 03.03.2017, is transferred and posted as Administrator General and Official Trustee of Tamil Nadu, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 03.03.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

R.O.C.No.28/2016-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. S.Kannammal, District Judge, functioning as Presiding Officer, Labour Court, Madurai – transferred and posted as Administrator General and Official Trustee of Tamil Nadu, Chennai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 36 / 2017, dated : 03.03.2017.

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Tmt. S.Kannammal, District Judge, functioning as Presiding Officer, Labour Court, Madurai, who has been transferred and posted as Administrator General and Official Trustee of Tamil Nadu, Chennai, in the High Court's Notification cited above, is required to hand over charge of her post to any one of the nearest District Judge, on 04.03.2017 A.N. and take charge of the post of Administrator General and Official Trustee of Tamil Nadu, Chennai, immediately, without availing full joining time.

The Officer who relieve Tmt. S.Kannammal, is required to hold full additional charge of the post of Presiding Officer, Labour Court, Madurai, until further orders.

**HIGH COURT, MADRAS.
DATED : 03.03.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**